

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/445/2024

PETITION NUMBER : CP/IB/212/2022

**NAME OF THE APPLICANT : Perumal Ulaganathan(RP)
M/s Prithiyangara Imports Ltd**

NAME OF THE RESPONDENT(S) : Dhandayuthapani

UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for the Applicant. Ld. Counsel Mr. Sri Ganesh for the Personal Guarantor. Ld. RP Mr. Perumal Ulaganathan is present in person. Ld. Counsel Mr. Krishnamoorthy for the IRP is present.

IRP report has been served. Reply filed by the Personal Guarantor on 14.06.2024. Written submission filed by the Applicant.

Pleadings are complete.

List the matters for hearing on **05.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk